

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00844/2018**

Jabalpur, this Wednesday, the 21<sup>st</sup> day of August, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Ghanshyam Khatri son of Shir Ram Bahadur Khatri,  
Aged about 30 years, Occupation-working as Commercial  
Khalasi, Group 'D', Western Railway, Ratlam, M.P.  
Pin code No. 457001,  
Mobile Number 7903126896

**-Applicant**

(By Advocate –**Shri Ajay Pratap Singh**)

**V e r s u s**

1. Union of India, through the General Manager,  
Western Railway, church Gate, Mumbai (Maharashtra),  
Pin 482001

2. The Railway Board, through its Secretary,  
Rail Bhawan, New Delhi, Pin code No. 110001

3. The Divisional Railway Manager,  
(Establishment), Western Railway Ratlam,  
M.P., Pin 457001

**- Respondents**

(By Advocate –**Shri A.S.Raizada**)

**O R D E R (ORAL)**

**By Navin Tandon, AM:-**

Learned counsel for the applicant submits that he seeks to withdraw this Original Application with liberty to file afresh O.A. if occasion so arises.

2. The prayer is allowed.

3. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
rn

**(Navin Tandon)**  
**Administrative Member**